

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 07/2013

(with I.A. No. 11, 29 & 31 of 2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 10.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

**Express Industry Council of India
V/s.**

...Appellant

AERA & Ors. (Esquire Express/MCA)

.... Respondents

Appearances :

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Ranjit Walia, Mr. Kulwinder Singh & Ms. Renuka Singh, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA

Mr. Rahul Ray with Mr. Avinash Menon, Advocates for R-2

Ms. Anjana Gosain, Advocate for UOI (MCA)

ORDER

12th September, 2013

List the matter for hearing on **21st November, 2013**.

**(Rahul Sarin)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

(with I.A. No. 10 of 2012 & 15/2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

Federation of Indian Airlines (FIA)

...Appellant

V/s.

AERA & Anr. (DIAL)

... Respondents

Appearance:

Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Kunal Singh, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA.

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER

12th September, 2013

List alongwith connected matters for hearing on **04th & 05th December, 2013.**

**(Rahul Sarin)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

(with I.As. No.11 & 21 of 2012)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearances : Mr. C.M. Shroff with Ms. Anusha Jacob and Mr. Abhishek Singh,
Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms.
Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukuhar Pattjoshi, Sr. Advocate with Ms. Amrita Panda,
Advocates for AAI.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL.

ORDER

12th September, 2013

List alongwith connected matters for hearing on **04th & 05th
December, 2013.**

**(Rahul Sarin)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012
with I.A. No.14 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Rahul Sarin
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA.

Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Kunal Singh, Advocates for Respondent No.2 (FIA)

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER
12th September, 2013

List alongwith connected matters for hearing on **04th & 05th December, 2013.**

(Rahul Sarin)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Rahul Sarin
Member**

In the matter of :

**International Air Transport
Association (India) Pvt. Ltd. (IATA)**

...Appellant

V/s.

AERA & Anr. (DIAL)

.... Respondents

Appearance: Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for the Appellant.
Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA.
Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL
Ms. Anjana Gosain, Advocate for UOI(MCA)
Mr. Sukuhar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER
12th September, 2013

List alongwith connected matters for hearing on **04th & 05th**
December, 2013.

**(Rahul Sarin)
Member**